

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
C I V I L A P P E A L N O (s) . 4 1 4 O F 2 0 0 7

G R I D C O R P O R A T I O N O F O R I S S A L T D .

Appellant (s)

V E R S U S

W E S T E R N E L E C T . S U P . C O . , O R I S S A L T D . & O R S .
(With office report)

Respondent(s)

W I T H C i v i l A p p e a l N O . 7 5 9 o f 2 0 0 7
(With Appl.(s) for ex-parte stay and with office report)

Date: 3 1 / 0 7 / 2 0 0 7 This Appeal was called on for hearing today.

C O R A M :

H O N ' B L E D r . J U S T I C E A R I J I T P A S A Y A T
H O N ' B L E M R . J U S T I C E L O K E S H W A R S I N G H P A N T A

For Appellant(s)

Mr. Raj Ku m a r Mehta, Adv.
Mr. M.G. Ra m a c h a n d r a n , Adv.
Mr. K V. Mohan, Adv.
Mr. K.V. Bal a k r i s h n a n , Adv.
Mr. Anand K. Ganes an, Adv.

For Respondent(s)

Mr. S. Ganesh, Sr. Adv.
Mr. Syed Naqvi, Adv.
Ms. Smieeta a i n n a , Adv.
Mr. Rajesh Ku m a r , Adv.

UPON hearing counsel the Court made the following
O R D E R

Call the matter after next week.

(Meena k shi) (Vijay Aggarwal)
Court Master